

(b) There are reports of short supply of levy cement to small scale cement based industrial units in Maharashtra.

(c) Under the scheme of distribution of levy cement, bulk allocations of levy cement are made in favour of the State Governments|Union Territories, for distribution among the various sectors in the State|Union Territory, having regard to the overall availability of levy cement and giving due weightage to factors such as population and development of rural areas etc. Within this bulk availability, the State Governments|U.T. Administrations make sub-allocations of levy cement to the categories of consumers who are eligible to draw levy cement according to the approved guidelines.

#### Development of a New Mine at Gandhamardan, Orissa

1740. SHRI NITYANAND MISHRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Centre had issued investment sanction for the development of a new mine at Gandhamardan in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Yes, Sir.

(b) The details of the project are:

- |                                 |   |
|---------------------------------|---|
| (i) Date of investment sanction | 26-7-1982                                 |
| (ii) Capacity                   | 6 lakh tonnes per annum of Bauxite.       |
| (iii) Estimated capital cost    | Rs. 31.2 crores                           |
| (iv) Schedule of commissioning  | 33 months from investment sanction        |
| (v) Location                    | Near Paikmal, Sambalpur District, Orissa. |

#### Power Generation by Rajasthan Atomic Power Station, Kota

1741. SHRI RAM SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Unit No. 1 and Unit No. 2 of the Rajasthan Power

Project, Kota could normally generate 50 lakh units per day;

(b) whether it is also a fact that shutting down of Unit No. 1 has been constantly for more than one year and Unit No. 2 has been shut-down almost half of total days of the year 1982; and

(c) what steps Government have taken to remove the technical defects in the Atomic Power Plant, Kota, Rajasthan?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT: (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) Both units of the Station have encountered problems with equipment and grid from time to time and necessary steps are being taken to rectify them.

Unit-I of the Station has been shut down because of the recurrence of the leak in one of the end shields. The repair work is in progress.

Unit-II had an extended shut down in 1982 due to failure of turbine blades which has been rebuilt with new blades. The unit has been put in operation and is now supplying 150 MW of power.

#### Posting of Married Women Scientists in Station of their Husband's Posting

1742. SHRI SAIFUDDIN CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether any concrete steps have been taken by Government for ensuring greater involvement of women in science and technology;

(b) if so, the details thereof;

(c) whether the Department of Personnel has prepared a compilation of the Government orders and rules regulating facilities available and decisions of Government on matters of personnel policies;

(d) whether Government have issued directions to ensure that married women